

HIGH COURT OF CHHATTISGARH : BILASPUR

ORDER

No. 1003 /Confdl./2019
II-2-2/2002 (Pt. III)

Bilaspur, dated the 03rd Sept. August, 2019

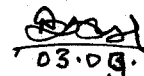
The following District Judge (Selection Grade), as specified in Column No. (2) of the table below, is, hereby, appointed to the category of District Judge (Super Time Scale) in the Pay-scale of Rs. 70290-1540-76450 (Revised 182200-224100) from the date mentioned in Column No. (3): -

TABLE

S.No.	Name of Judicial Officer with present designation	Date of appointment to the category of District Judge (Super Time Scale)
(1)	(2)	(3)
1.	Shri Ashok Kumar Sahu, Judge, Family Court, Jagdalpur	27.07.2017

Note:- The name of Shri Ashok Kumar Sahu, Judge, Family Court, Jagdalpur is placed below the name of Shri Kanwar Lal Charyani, Director, Chhattisgarh State Judicial Academy, Bilaspur and above the name of Shri Noordeen Tigala, District and Sessions Judge, Bilaspur in the gradation list of District Judges (Super time Scale).

BY ORDER OF THE HIGH COURT


03.08.2019

(NEELAM CHAND SANKHLA)
REGISTRAR GENERAL

Endt. No. 1004 /Confdl./2019
II-2-2/2002 (Pt. III)

Bilaspur, dated the 03rd Sept. August, 2019

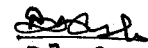
Copy forwarded to: -

1. Deputy Registrar-cum-Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

Contd...2/-

(2)

11. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
15. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
16. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
17. Registrar (Vigilance/ I. & E./ Judicial/ S. & A. Cell), High Court of Chhattisgarh, Bilaspur for information.
18. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
19. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Atal Nagar, Raipur for information.
20. Shri Ashok Kumar Sahu, Judge, Family Court, Jagdalpur *for information.*
21. District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujanj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Durg/ Dhamtari / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Korba/ Koriya (Baikunthpur)/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surajpur/ Surguja at Ambikapur / Uttar Bastar (Kanker) for information.
22. Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
23. Additional Registrar (Admn./ D.E./ Judicial/ O/o R.G. & E.), High Court of Chhattisgarh, Bilaspur for information.
24. Central Project Coordinator, E-Courts Mission Mode Project-cum-I/c Registrar (Computerization), High Court of Chhattisgarh, Bilaspur for information.
25. Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
26. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
27. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information and necessary action.
28. Deputy Registrar (Confidential/Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
29. Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
30. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
31. Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
32. Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


03.09.2019

(NEELAM CHAND SANKHLA)
REGISTRAR GENERAL